

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.202/00888/2019
(in O.A. No.202/446/2019)

Jabalpur, this Friday, the 26th day of July, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India, Through its Secretary Ministry of Railway Govt. of India North Block New Delhi 110001
2. The General Manager, North Central Railway Subedarganj Allahabad (U.P.) 211013.
3. The Chief Commercial Manager, North Central Railway, Allahabad (U.P.) 211013.
4. The Asst. Divisional Railway Manager, (ADRM) (JHS), North Central Railway, Jhansi (U.P.) – 284003.
5. The Senior Divisional Commercial Manager (JHS), (Disciplinary Authority), North Central Railway, Jhansi (U.P.) - 284003
-Applicants

(By Advocate –**Shri Sapan Usrethe**)

V e r s u s

Dhananjay Singh Rajawat, S/o Late Shri Rana Pratap Singh, aged : 49 years, Occupation : Unemployed (Terminated) from the post of AGSR (Assistant Goods Supervisor), R/o 11, New Shankarpuri, Behind Kanak Garden, Bhind Road, Gwalior, Gwalior (M.P.) 474006
- Respondent

O R D E R (Oral)

By Navin Tandon, AM:-

This M.A. has been filed by the applicants (respondents in O.A.) for extension of time for complying with the order dated 17.05.2019 passed by this Tribunal in O.A. No.202/446/2019.

2. In view of the reason given in Para 5 of the M.A., further two months' time from today is granted to the applicants for complying with the order dated 17.05.2019 ibid.

3. Accordingly, this M.A. is allowed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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